

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) No, Sir.

(c) Necessary enquiries are being made.

SOUTH INDIANS ASKED TO QUIT WEST BENGAL

193. SHRI A. D. MANI:
SHRI R. K. BHUWALKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether leaflets have been distributed in Calcutta asking South Indians to quit West Bengal within three weeks, failing which other methods to force them to leave would be resorted to;

(b) if so, whether any advice has been tendered by the Home Ministry to the Government of West Bengal regarding the protection of linguistic minorities in the State; and

(c) whether any report has been submitted by the Commissioner for Linguistic Minorities on the subject?

THE MINISTER FOR HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Reports to this effect have come to the notice of Government.

(b) Facts are being ascertained from the Government of West Bengal.

(c) No, Sir.

STRIKE IN PURNNAPARRI LIMESTONE QUARRY

194. SHRI BANKA BEHARY DAS: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a strike is going on since September 19, last in the Purnnaparri Limestone Quarry under Hindustan Steel Limited in Sundargarh District of Orissa;

(b) if so, what are the reasons of this strike; and

(c) what steps have been taken by Government to resolve the dispute and operate the mine?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) and (b) There is no strike at the Purnnaparri Limestone Quarry but some retrenched workers of a contractor—Messrs N. S. Corporation are demanding employment by the Hindustan Steel Limited directly.

(c) The dispute was not considered fit for reference to adjudication as the contractor had complied with the statutory requirements. The union has filed a petition before the Labour Court for determination of wages. The matter is pending in the Court.

दिल्ली के विद्यार्थी स्कूलों में प्रवेश प्राप्त करने में असमर्थ

195. श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 28 अप्रैल, 1967 के टाइम्स आफ इण्डिया के पृष्ठ 3, कालम 3 में प्रकाशित इस समाचार की ओर दिलाया गया है कि दिल्ली में 6 से 11 वर्ष तक की आयु के 56,000 ऐसे लड़के लड़कियां हैं जो स्कूलों में प्रवेश पाने में असमर्थ हैं; और

(ख) यदि हां, तो सरकार क्या प्रयत्न कर रही है ताकि उन बच्चों को प्रवेश मिल सके ?

†[DELHI STUDENTS UNABLE TO GET ADMISSION IN SCHOOLS]

195. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state:

(a) whether attention of Government has been drawn to the news

†[] English translation.

published at column 3, page 3 of the Times of India, dated the 28th April 1967, that there are 56,000 boys and girls in Delhi in the age group of 6 to 11 who are unable to get admission in schools; and

(b) if so, what efforts are being made by Government to ensure admission for these children?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आज़ाद) (क) बनाए गए समाचार-पत्र के 28 अप्रैल 1967 के दिल्ली संस्करण में यह विशेष समाचार नहीं छपा है। फिर भी प्राथमिक स्कूल में दाखिला चाहने वाले और दिल्ली में रहने वाले 6-11 आयु-वर्ग के बच्चे भी बच्चे का दाखिल करने में इंकार नहीं किया जाएगा।

(ख) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The issue dated 28th April 1967 of the Delhi Edition of the Newspaper mentioned does not carry this particular news-item. However, no child of the age group of 6-11 years residing in Delhi and seeking admission in a primary school will be refused admission.

(b) Question does not arise.]

दिल्ली टेलीफोन एक्सचेंज

196 श्री राम सहाय क्या संचार मंत्री यह बताने की कृपा करेंगे कि क्या सरकार टेलीफोन एक्सचेंज आपरेटरो को एयर-होस्टसों की तरह प्रशिक्षण देने की कोई व्यवस्था करने का विचार रखती है ?

†[DELHI TELEPHONE EXCHANGE

196. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to make arrangements to impart training to the Telephone

Exchange operators on the same line on which training is given to the air hostesses?]

संसद-कार्य तथा संचार विभाग में

राज्य मंत्री (श्री आई० के० गुजराल)

टेलीफोन आपरेटरो का काम एयर होस्टसों के काम से बिल्कुल भिन्न है, इसलिए टेलीफोन आपरेटरो का आवश्यक रूप से दूसरे ढंग का प्रशिक्षण दिया जाता है। टेलीफोन आपरेटरों को इन समय उनकी नियुक्ति के पहले दो महीने का प्रशिक्षण दिया जाता है और इस अवधि के दौरान उन्हें विभिन्न प्रकार के टेलीफोन बोर्डों के प्रचालन और टेलीफोन परियता का निपटान करने संबंधी विभिन्न नियम-विनियमों का प्रशिक्षण दिया जाता है। प्रशिक्षण की अवधि के एक महीने बढ़ा देने का प्रस्ताव है।

†[THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I K GUJRAL): The functions of the telephone operators are quite different from those of the air hostesses and as such, the training of Telephone operators has, necessarily, to be on different lines. The telephone operators are presently given a training for a period of two months before they are appointed and during this period, they are trained in the operation of different types of telephone boards and various rules and regulations regarding handling of telephone traffic. It is proposed to extend the training period by one month more.]

SCRAPPING OF THE THREE LANGUAGE FORMULA

197 SHRI RAM CHANDER: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the M.P.s Committee on education has